

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

08.07.02

The applicant is absent on call. Shri S.B.Jena, Ld. Standing Counsel files Memo and prays for 08 weeks time to file counter. Heard Time given as last chance to file counter by 24.7.02.

M.A. is disposed of accordingly.

~~REGISTRAR~~

Counter not filed.

Registrar

18/23/02

The Applicant is absent on call. Shri S.B.Jena, Ld. ASC files one M.A. and prays for 08 weeks time to file counter. Heard. Since last chance is already availed by him, no further chance can be granted and accordingly M.A. is rejected. Put up before the Bench for further orders.

~~REGISTRAR~~

Counter not filed.

Bench

18/21/02

Counter not filed.

M

Bench

28/10/02

Counter not filed.

M 25/11/02

4.3.03

On the prayer made on behalf of the applicant's counsel, for week's time is allowed for filing rejoinder. Call on 4.4.03.

Vice-Chairman

*Joe
Hemraj (J)*

Order dated 7.3.2003

This matter, on being mentioned is taken up. Shri Akhaya Mishra, learned counsel for the applicant, by filing a Memorandum craves leave of this Tribunal to withdraw this O.A. Shri S.B.Jena, learned Addl. Standing Counsel appearing for the Respondents is present and heard. In view of submissions made by the counsel for the applicant, this O.A. is disposed of as withdrawn.

Interim order passed earlier by this Tribunal, in view of disposal of this O.A. as above, stands vacated.

Inform the parties.

Subh

VICE-CHAIRMAN

Joe

MEMBER (JUDICIAL)